

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2880
TO BE ANSWERED ON 13TH MARCH, 2018

REVISION OF MANDI LABOUR CHARGES

2880. SHRI BAIJAYANT JAY PANDA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government is aware of the State Government of Odisha's request to revise mandi labour charges;
- (b) if so, the details of the steps taken by the Government to revise the same; and
- (c) whether the Government is aware of the mandi labour charges per quintal in Odisha, if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Yes, Madam

(b): No decision is taken.

(c): Yes, Madam. Office of the Director of Agricultural Marketing, Odisha vide Notification No. 109 dated 14.02.2017 has notified the rate @ Rs. 15 per quintal.
